

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.157/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company		Sushil Kumar Ganeriwala & AnrVersus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section		397/389		
SI. No.	네는 사람들이 살 때 아이들은 사람이 많아 가장 살아가면 하지 않는데 하게 되었다면 살아 있으면 그렇게 먹는다.		Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR BIUPTA (PCS) PETITIONERS.

2. CS. ROHIT RUMAR KESHR+(PCS) PETITIONERS.

2. HILL RUMAR KESHR+(PCS) Robert Kishril 27/14/17.

1. RATNANKO BANERJEE, SR. AD VOCATE PRESPONDENT 2. SWAPNA CHOUBEY, ADVOCATE

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 29/11/2017 for remaining arguments

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

31